

- (iv) काशीसी कर्मियों द्वारा की गई सेवाओं के लिए प्रति घंटे की ऐसी दरों पर भुगतान किया जाएगा, जिनके बारे में परस्पर सहमति हो।

### Central Allocations for Kerala

\*556. SHRI P. K. KODIYAN: Will the Minister of PLANNING be pleased to state:

(a) whether the Kerala State Government has asked the Centre to increase the Central allocation in 1980-81; and

(b) if so, the details thereof and the Central Government's reaction thereto?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) Yes, Sir.

(b) The Chief Minister of Kerala in a communication addressed to the Prime Minister in March, 1980, suggested that additional central assistance of Rs. 17.5 crores may be allocated for special problems to finance higher State Plan outlay of Rs. 265 crores against the approved outlay of Rs. 240 crores for 1980-81. Recently, the State Government has forwarded to the Planning Commission supplementary Annual Plan proposals envisaging a total plan outlay of Rs. 290.41 crores for 1980-81. The Deputy Chairman of the Planning Commission has invited the Chief Minister of Kerala for discussion on 8th August, 1980. The State Government has also been requested to send a detailed scheme of financing of the proposed outlay.

### Mizo Ambush near Kolasib Bilkhawthlir

\*559. SHRI M. V. CHANDRASEKHARA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether four army Jawans were killed, twenty two injured and many others seriously injured when attacked by rebel Mizos on the 21st June 1980 near Kolasib, Bilkhawthlir; 1388 LS—2.

(b) if so, the details of the incident;

(c) whether the Mizo rebels used Chinese rockets and anti-tank rockets in the above attack;

(d) whether they have been arrested later on, if so, the action taken against them; and

(e) the steps taken to check the anti-national activities of Mizo rebels?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (e). Four army jawans were killed and 25 injured as a result of ambush of an army bus by Mizo rebels on 21st June, 1980 on Aizawl-Silchar Road. The army bus was moving from Aizawl to Silchar as part of a convoy of 10 vehicles and it was eighth in the order of march and the vehicle carried 33 army personnel. When the bus slowed down to negotiate a bend, 6 kms. short of Bilkhawthlir, hostiles fired an anti-tank rocket which pierced through the body of the bus and resulted in killing 4 sepoy and injuring 25. The tail unit of the rocket was recovered from the body of the bus. Examination of the tail unit revealed that the said rocket was of Chinese origin. According to information from Government of Mizoram, no hostile responsible for the crime could be arrested. To prevent recurrence of such incidents, vigilance is being maintained and patrolling is being carried out. Combing operations in the area have been intensified. The Mizo National Front and allied bodies have already been declared unlawful under the Unlawful Activities (Prevention) Act, 1967 and operations by security forces have also been intensified.

### Promotional Avenues for Assistants

\*564. SHRI P. M. SAYEED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Assistants having 15-20 years service in

this grade have no promotional avenues;

(b) whether it is also a fact that as a result of great stagnation, lot of frustration has developed in this cadre; and

(c) if so, what steps Government propose to take to give some incentive to this cadre like introduction of selection grade as introduced in other cadres of service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) All Assistants with approved service of 8 years or more and who are within the range of seniority belonging to the Central Secretariat Service are eligible for promotion to the Section Officers' Grade under the Central Secretariat Service Rules, 1962. Some Assistants who have put in 15—20 years service are, however, awaiting promotion.

(b) The Staff Side in the Departmental Council of the Department of Personnel and Administrative Reforms have made some representations regarding stagnation in the Assistants' Grade.

(c) The question of introducing a Selection Grade for the Assistants is under consideration.

भारतीय आर्थिक सेवा में विशेष वेतन वाले पद

\* 565 श्री तारिक अनवर : क्या गृह मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि

(क) विभिन्न केन्द्रीय सेवाओं में श्रेणी-I के ऐसे कितने राजपत्रित पद हैं जिनके साथ विशेष वेतन जुड़ा है;

(ख) क्या भारतीय आर्थिक सेवा में विशेष वेतन वाला कोई पद नहीं है और कार्यन्वयनमूल्यांकन संगठन के क्षेत्रीय पदों पर भी कोई विशेष वेतन नहीं मिलता; और

(ग) क्या भारतीय आर्थिक सेवा में विशेष वेतन वाले पद बनाने का कोई

गृहमंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री ( श्री पी० वेंकटसुब्बाया ) : (क) विभिन्न केन्द्रीय सेवाओं में विशेष वेतन वाले समूह "क" (श्रेणी I) पदों की संख्या के संबंध में सूचना तत्काल उपलब्ध नहीं है। भारतीय आर्थिक सेवा एक गैर-तकनीकी सेवा है तथा अन्य गैर-तकनीकी केन्द्रीय सेवाओं में विशेष वेतन वाला समूह "क" पदों के संबंध में सूचना एकत्रित की जा रही है और एक विवरण सदन के पटल पर रख दिया जाएगा।

(ख) भारतीय आर्थिक सेवा के विभिन्न ग्रेडों में शामिल सभी पद संवर्ग पद हैं और इनके साथ सम्बद्ध कार्यों तथा उत्तरदायित्वों के स्तरों की विस्तृत जांच के बाद ही एच ई ग्रेडों में शामिल किया गया है। तदनुसार, किसी विशिष्ट ग्रेड में सभी पदों के समान कार्य तथा उत्तरदायित्व हैं और किसी भी पद के साथ विशेष वेतन जोड़े जाने का प्रश्न नहीं उठता। सभी संवर्ग पद हैं तथा सभी को समान समझा जाता है चाहे वे किसी भी कार्यालय में हो अथवा कहीं भी स्थित हों।

(ग) जी नहीं, श्रीमान्।

News Item "Clamour in Jhargram"

\*566. SHRI NARAYAN CHOUBEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the press report in the Calcutta edition of Statesman dated the 16th June, 1980 under the headline "Clamour in Jhargram";

(b) if so, whether Government have enquired into it; and

(c) if so, the report of the enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The Government of West Bengal have enquired into the matter and a statement, on the basis of information furnished by them, is laid on the Table of the House.